

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:312
ANSWERED ON:14.12.2005
RECOGNISED MEDICAL COLLEGES
Azmi Shri Ilyas

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the medical colleges in Eastern Europe including Bulgaria which have been recognised by the Medical Council of India, country-wise;
- (b) whether students of Indian origin who have been awarded degrees by the aforesaid colleges face some problems while getting themselves registered here;
- (c) if so, the reasons therefor;
- (d) whether applications of such students who have been awarded degrees by the aforesaid medical colleges are lying pending for registration with the MCI; and
- (e) if so, the number of such pending applications?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 312 FOR 14TH DECEMBER, 2005.

(a) After the amendment of provisions of the Indian Medical Council Act, 1956 through Indian Medical Council (Amendment) Act, 2001 and notification of the 'Screening Test Regulation 2002 framed thereunder' any Indian citizen possessing a primary medical qualification awarded by any medical institution outside India, who is desirous of getting provisional or permanent registration with Medical Council of India or any State Medical Councils on or after 15th March, 2002, shall have to qualify the Screening test conducted by the prescribed authority for that purpose. The primary medical qualification possessed by the Indian students must be a recognized medical qualification for enrollment as medical practitioner in the country in which the institution awarding the said qualification is situated and which is equivalent to MBBS in India.

(b)&(c): The Medical Council of India (MCI) has informed that no such complaints have been received by the Council.

(d)&(e): The MCI has received approximately 1525 applications for Provisional Registration/Permanent Registration from the Indian National applicants for who have studied outside India upto March, 2005. The MCI has registered 1405 applicants after verifying the authenticity of their Certificate at 10+2 level and Degree through the Indian Embassy of the concerned country.